

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.7 - Rst.A/3(AHM)2024
in
CP/26(AHM)2022

Proceedings under Section 271-273 of
Co. Act, 2013

IN THE MATTER OF:

Being Sure Life Science Pvt Ltd

.....Applicant

V/s

Shreeji Pharmadeal Pvt Ltd & Ors

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None.

For the Respondent :

ORDER

Rst.A/3(AHM)2024

None present for the applicant. Orders were already passed in CP 26 of 2022 after considering all submissions.

Application is dismissed in default.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)